GOVERNMENT OF INDIA SCIENCE AND TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2850 ANSWERED ON:11.08.2010 FUNDS TO NGOS Patel Shri Devji

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the schemes under which Non-Governmental Organizations (NGOs) are provided grants for development of Science and Technology;

(b) the names of the NGOs alongwith the funds granted to each of them during the last three years and the current year, Scheme/ Project-wise;

(c) whether the functioning of these NGOs has been monitored; and

(d) if so, the details thereof and action taken against those NGOs whose functioning has been found unsatisfactory?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE (INDEPENDENT CHARGE) OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (PRITHVIRAJ CHAVAN)

(a): The following schemes provide grant to NGO's to promote location specific appropriate technologies for empowering people and improving the quality of life.

(i) Science and Technology for Women,

(ii) Science and Society Programme (SSP), Scheduled Caste Sub-Plan for the Development of Scheduled Caste Population (SCSP), Tribal Sub Plan (TSP),

(iii) Programmes of National Council for Science & Technology Communication (NCSTC), National Science and Technology Entrepreneurship Development Board (NSTEDB) and Natural Resources Data Management System (NRDMS) of the Department of Science and Technology,

(iv) Women Biotechnology Programme and scheme for Rural Areas and SC/ST Population of Department of Biotechnology and

(v) Technology Development & Utilization Programme for Women (TDUPW) of Department of Scientific & Industrial Research.

(b): The information is being collected and will be laid on the table of the house.

(c): Yes Madam.

(d): The output-based performance of the project(s) sanctioned to NGOs is monitored during the project implementation cycle through assessment by a group of experts in either a group monitoring workshop or by a Task force/Expert committee constituted for the purpose. In some case, field visits to project sites are carried out by experts. NGOs being provided core grant by DST are monitored periodically through on-site performance evaluation. The monitoring committee(s)/Task force (s) has not reported any adverse comments regarding functioning of any NGO.